#### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **12.06.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM** 

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) No. 76/2025 For Stay IA No. 758/2025	Long Short Investments Pvt. Ltd. Vs Metafilms India Ltd. & 6 Ors.	Ms. T Sugirtha	
2.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 For Urgent listing IA No. 761/2025 For Condone Delay IA No. 762/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors.	Ms. Deepika Murali	Mr. K Manivannan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt. Ltd & AVP Varma Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd. & 2 Ors.	Ms. Mummaneni Vazra Laxmi	
4.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025 Leave to file IA No. 716/2025	Fortuna Integral Projects Pvt. Ltd. Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt. Ltd. & Anr.	Mr. S Vivekananda	Mr. T Shrinikethan For Caveator
5.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors	Mr.S Sathiyanarayanan	

# For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 317/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge Ms. Geethika MA	M/s Link Legal Ms. Pooja Mahajan R2
7.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra Liquidator of Lotus Shopping Centre Pvt. Ltd. & Anr.	Mr. Anant Merathia	Ms. Poornima Hatti R1 Mr. Edward James R2

### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
8.	IA No. 580/2025	The Chief Manager,	Mr. ML Ganesh	Mr. Sriram
	(For Urgent listing)	Canara Bank		Venkatavaradan R1
	in	Vs		
	Comp App (AT) (CH)	Kantipudi Venkata		
	(Ins) No. 165/2023	Raju, Erstwhile IRP of		
	For Stay	SVK Shipping Services		
	IA No. 539/2023	Pvt. Ltd. & Anr.		

# For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No. 1490- 1491/2020 For Exemption IA No.1492- 1493/2020)	Super Royal Holidays Pvt. Ltd. & 2 Ors. Vs Union of India, MCA & Anr.	Mr. Rohan Rajasekaran	Mr. PS Singh- R1
10.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6
11.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs Eid Parry (India) Ltd.	Mr. BSV Prakash Kumar	Ramasubramaniam & Associates

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12.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr.Ramasubramaniam Raja	Mr.AG Sathyanarayana
13.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL- R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
14.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
15.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr.	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
16.	Comp App (AT) (CH) (Ins) No.426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
17.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
18.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr. WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh
19.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh
20.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & Anr.	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh- R2

21.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr. WITH	Mr. P Rajkumar Jhabak	Mr. Pranava Charan-R1
22.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr. WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan- R1 Mr. Liju V Stephen – R2
23.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan- R1 Mr. Bijoy P Pulipra- R2
24.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA No. 273/2025	G Shankar Personal Guarantor of Peekay Mediequip Ltd. Vs Piramal Capital & Housing Finance Ltd	Mr. BSV Prakash Kumar	Mr. Vikram Wadehra

## For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
25.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
26.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
27.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memoial Hospital Pvt. Ltd. & Anr	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2
28.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

29.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
30.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
31.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
32.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
33.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
34.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
35.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam
36.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd.	Mr. Pogulkonda Pratap	Mr.Y Suryanarayana

## <u>02.00 PM</u>

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

## For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) No. 79/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. WITH	Mr. Y Suryanarayana	Mr. Rohan Aloor- R2
38.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
39.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <a href="https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf">https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</a>
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>

By order of Hon'ble Member (Judicial)

Chennai Bench

#### Copy to:

1. Notice Board

2. Website: www.nclat.nic.in